

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

**Excise Appeal No.75004 of 2017
And
Excise Cross Objection No.75377 / 2017**

(Arising out of Order-in-Appeal No.65-66/SLG-C.Ex/2016 dated 27 September 2016
passed by Commissioner of Central Excise(Appeal-I), Kolkata.)

M/s. Zydus Healthcare

...Appellant

VERSUS

**Commr. of Customs, Central Excise & Service Tax, Siliguri
.....Respondent**

APPEARANCE

Shri H.Shukla, C.A. for the Appellant (s)

Shri A.Roy, Authorized Representative for the Respondent

DATE OF HEARING : 24 October 2019

DATE OF DECISION : 24 October 2019

The Appeal is allowed. Cross Objection also disposed off. For
order, see order of date in Excise Appeal No.75003 of 2017 and Excise
Cross Objection No.75379 of 2017.

SD/

**(P.K.CHOUDHARY)
MEMBER (JUDICIAL)**

SD/

**(BIJAY KUMAR)
MEMBER (TECHNICAL)**